

The Scheduled Castes and Scheduled Tribes (Reservation in Posts and Services and Filling up of Vacancies in a time Bound Manner) Bill, 2024-Introduced

SHRI ARUN BHARTI (JAMUI): Hon. Speaker, Sir, I rise to move for leave to introduce a Bill to provide for reservation in posts and services under the Central Government and private sector for persons belonging to the Scheduled Castes and Scheduled Tribes and timely filling up of vacancies meant for Scheduled Castes and Scheduled Tribes to ensure their equal representation for matters connected therewith or incidental thereto.

माननीय अध्यक्ष: प्रश्न यह है:

कि अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों के लिए केन्द्रीय सरकार और निजी क्षेत्र के अधीन पदों और सेवाओं में आरक्षण का उपबंध करने तथा अनुसूचित जातियों और अनुसूचित जनजातियों के लिए रिक्तियों को समय पर भरने, ताकि उनका समान प्रतिनिधित्व सुनिश्चित हो सके तथा तत्संसक्त या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ

SHRI ARUN BHARTI: Sir, I introduce the Bill.

-